

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO. 3306
ANSWERED ON 12.03.2026**

SMART METER SCHEME

†3306. SHRI RAJKUMAR ROAT:

**Will the Minister of POWER
be pleased to state:**

- (a) the States in which Smart Meter Scheme is currently operational in the country;**
- (b) the number of smart meters installed including the details of expenditure incurred thereon, State-wise and district-wise particularly in Rajasthan;**
- (c) whether it is mandatory for every consumer to have a smart meter installed;**
- (d) if so, the details thereof;**
- (e) whether any grievances have been received regarding these smart meters; and**
- (f) if so, the details thereof and the number of such grievances including the process of redressal including Rajasthan, district-wise?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (d) : Smart Metering is being implemented across the country under the Revamped Distribution Sector Scheme (RDSS) as well as other schemes including State plans. Under RDSS, smart metering works for 19.79 crore consumers, 2.11 lakh feeders and 52.53 lakh distribution transformers (DT), totaling 20.33 Cr smart meters, have been sanctioned based on the request for proposals submitted by the States/ distribution utilities and 4.55 crore smart meters have been installed. A total of 5.97 crore smart meters have been installed across the country. State wise details including for Rajasthan are enclosed at Annexure I and II.

Smart meters provide the following benefits to DISCOMs and consumers:

- Accurate billing based on actual consumption.**
- Improved transparency and elimination of manual meter reading errors;**
- Better energy accounting and improved collection efficiency for DISCOMs;**
- Mobile-app based monitoring of consumption enabling consumers to manage their electricity usage; and**

- **Enabling advanced grid management and energy transition measures.**

Installation of smart meters is being implemented in a phased manner, prioritizing installation in Government establishments, commercial, industrial and high-load consumers, and subsequently in other consumer categories based on successful demonstration of benefits.

(e) & (f) : Initially, some concerns were raised by consumers regarding smart meters mainly due to limited awareness about their benefits. To address these concerns and enhance consumer confidence, the following advisories and Standard Operating Procedures (SOPs) for implementation in all States including Rajasthan, have been issued by the Ministry:

- **Advisory to incentivize consumers for installation of prepaid smart meters through rebates;**
- **Advisory regarding no levy of penalty on consumers based on maximum demand recorded by smart meters;**
- **Advisory to ensure provisions for recovery of past arrears in easy installments;**
- **Advisory for installation of check meters in minimum 5 % of total smart meters installed and in cases related to excess billing, to enhance confidence in meter accuracy**
- **Consumer awareness programs through utilities, nodal agencies and Advance Metering Infrastructure (AMI) service providers.**

Further, the Electricity (Rights of Consumers) Rules, 2020 provide a robust consumer grievance redressal framework. Consumers may first approach the internal grievance redressal mechanism of the distribution utility and, if dissatisfied, approach the Consumer Grievance Redressal Forum (CGRF) and subsequently the Electricity Ombudsman for resolution of grievances.

ANNEXURE-I**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 3306 ANSWERED IN THE LOK SABHA ON 12.03.2026**

Details of Smart Metering works sanctioned under RDSS**In Rs Crore**

Sl. No.	State /UT	Sanctioned Cost	Sanctioned GBS
1	Andaman & Nicobar Islands	54	12
2	Andhra Pradesh	4,128	815
3	Arunachal Pradesh	184	54
4	Assam	4,050	1,052
5	Bihar	2,021	412
6	Chhattisgarh	4,105	804
7	Delhi	13	2
8	Goa	469	95
9	Gujarat	10,642	1,885
10	Himachal Pradesh	1,788	466
11	Jammu & Kashmir	1,064	272
12	Jharkhand	858	191
13	Kerala	8,231	1,413
14	Madhya Pradesh	8,911	1,504
15	Maharashtra	15,215	2,840
16	Manipur	121	38
17	Meghalaya	310	86
18	Mizoram	182	61
19	Nagaland	208	60
20	Puducherry	251	56
21	Punjab	5,769	960
22	Rajasthan	9,715	1,686
23	Sikkim	97	30
24	Tamil Nadu	19,235	3,398
25	Tripura	319	80
26	Uttar Pradesh	18,956	3,501
27	Uttarakhand	1,106	310
28	West Bengal	12,670	2,089
	Total	1,30,671	24,173

**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION
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Details of Smart Meters installed under various schemes as on 28.02.2026

S No.	State/ UT	No. of Smart meters installed
1	Andaman & Nicobar	7,52,00
2	Andhra Pradesh	26,03,414
3	Arunachal Pradesh	63,151
4	Assam	55,78,084
5	Bihar	89,27,853
6	Chandigarh	24,214
7	Chhattisgarh	36,31,325
8	Delhi	2,60,000
9	Goa	2,775
10	Gujarat	41,30,630
11	Haryana	8,47,467
12	Himachal Pradesh	9,88,078
13	Jammu and Kashmir	13,13,433
14	Jharkhand	11,74,016
15	Kerala	1,77,462
16	Ladakh	57,509
17	Madhya Pradesh	39,79,244
18	Maharashtra	95,31,245
19	Manipur	40,304
20	Meghalaya	0
21	Mizoram	31,643
22	Nagaland	37,231
23	Odisha	4,500
24	Puducherry	26,258
25	Punjab	20,88,774
26	Rajasthan	35,64,314
27	Sikkim	88,900
28	Tamil Nadu	1,40,725
29	Telangana	8,882
30	Tripura	2,05,380
31	Uttar Pradesh	90,29,894
32	Uttarakhand	4,86,541
33	West Bengal	6,44,255
Total		5,97,62,701
